## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1932
ANSWERED ON:02.12.2011
HUMAN RESOURCES POLICIES OF BANKS
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## Will the Minister of FINANCE be pleased to state:

- (a) whether the Public Sector Banks (PSBs) are legging behind the Private Sector and Foreign Banks with regard to because of the staff compensation and human resource policies;
- (b) if so, the details thereof and the reasons therefor;
- (c) hether the Government has appointed any Committee in this regard;
- (d) if so, the details thereof;
- (e) whether the said Committee has submitted its report and if so, the details of the main recommendations of the report; and
- (f) the other corrective steps taken/being taken by the Government in this direction?

## **Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a) & (b): Public Sector Banks, Private Sector and Foreign Banks are regulated under different service conditions, with regard to staff compensation and human resource policies. Public Sector Banks enter into a wage settlement with officers and staff on periodic basis which also covers wages and other emoluments.
- (c) to (f): Government constituted a Committee on Human Resource issues of Public Sector Banks (PSBs) under the Chairmanship of Dr. A.K. Khandelwal. The Committee has submitted its report to the Government. Out of 105 recommendations made by the Committee, 56 recommendations have been forwarded to PSBs for implementation, while further deliberations are required for 49 recommendations.